

(2021) 06 AHC CK 0083

Allahabad High Court

Case No: Criminal Miscellaneous Bail Application No. 31615 Of 2020

Harish Chandra
Pandey

APPELLANT

Vs

State Of U.P.

RESPONDENT

Date of Decision: June 22, 2021

Acts Referred:

Indian Penal Code, 1860 " Section 174A, 229A, 304, 304II, 323, 342#Code Of Criminal
Procedure, 1973 " Section 82, 313, 439

Citation: (2021) 06 AHC CK 0083

Hon'ble Judges: Saurabh Shyam Shamshery, J

Bench: Single Bench

Advocate: Pratibha Singh, Ashok Kumar Singh, Raj Kumar Tripathi

Final Decision: Allowed

Judgement